

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:204

ANSWERED ON:22.11.2011

IMPACT OF TV PROGRAMMES

Dubey Shri Nishikant ;Reddy Shri K. Jayasurya Prakash;Shantha J.

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government has made any review/study on the impact/effect of the reality shows, depiction of obscene, violent and horro content on television on the masses including school children, families and on social values;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) whether the Government has any proposal to regulate/ban the depiction of such content;
- (e) if so, the details thereof and if not, the reasons therefor;
- (f) whether the Government is considering any effective legislation and other steps to check and control the telecast of such television programmes; and
- (g) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF INFORMATION & BROADCASTING (SHRI C.M. JATUA)

(a) to (g): There is no pre-censorship of programmes telecast on private satellite TV channels. However, all private TV channels are required to strictly adhere to the Programme Code prescribed under the Cable Television Networks (Regulation) Act, 1995 and Rules framed thereunder. The Code contains a wide gamut of principles clearly prohibiting telecast of programmes which, inter-alia, offend good taste or decency; contain anything obscene; denigrate children; is not suitable for unrestricted public exhibition, etc. Action is taken as per the Rules whenever any violation takes place. In view of the adequate provisions contained in the said Act, the Government has not made any such review/study, nor is there any proposal at present under consideration of the Government to make any such study or impose any ban or make any legislation in the matter.